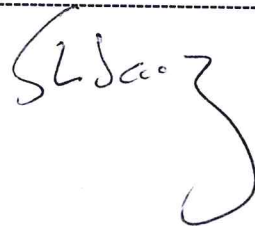


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

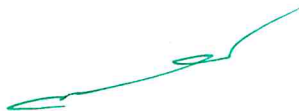
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.80/BB/ 17	-	For compliance of objections	Rule 6 of IB	GBC Packaging Vs Shashi Distilleries Packaging Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SHAMBAAZ	PETITIONER 880966340	

Counsel for petitioner is present. He reported that he has complied the objections raised by the Registry.

He is directed to file compliance report in the Registry.

List it for hearing on 19.09.2017.

  
MEMBER (J)

  
MEMBER (T)